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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/162/(IB)/2018  
NAME OF THE PETITIONER(S) : SPP POLYPACK PVT LTD  
NAME OF THE RESPONDENT(S) : VETRIVEL EXPLOSIVES PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Ajayulu Ravi R.  
for Aridharan P.

Counsel for Operational Creditor  
Ajayulu R.

Vetrivel Explosives Ltd

Counsel for Respondent  
A. R. Jayulu

ORDER

Counsels representing both the parties are present. Counsel representing the respondent present and filed vakalat. She prayed for time to file counter. Time is enlarged finally at request with a direction to file counter and furnish copy of the same to the other side prior to the next date of hearing. Put up on 10.04.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)